



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

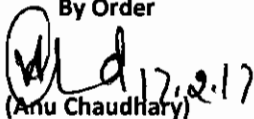
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 20-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Writ Petition No. 13607/2016 & 13606/2016 Smt. Radha Vs. Manoj Saraf	Kapil Gupta	O.P. Mishra
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Second Appeal No.151/97 Gyarsa Vs. Bhorilal	Amod Kasliwal	Sudesh Bansal
3	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. S/2015 M/s MD Construction Vs. M/s Laxmi Prime Buildwell Pvt Ltd	Ajay Goyal	R.R. Choudhary
4	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Petition No. 903/2015 & 3358/2014 Smt. Sunaina Modi Vs. State	Deepak Chauhan	
5	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Cr. Misc. Petition No. 141S/2016 Anil Kumar@Narendra Kumar Vs. State	V.K. Sharma	S.P. Danera
6	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 381/2014 Tej Singh Vs. Jaipal	Saran Saini	Mahendra Goyal
7	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
8	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 10510/16 Puneet Bhagchandani Vs. State	Bhupendra Sharma	Rajeev Surana
9	Ms. Raj Sharma, Advocate	D.B. Civil Misc. Appeal No. 5210/2016 Subhaschandra Sharma Vs. Smt. Neetu Sharma	Giriraj Sharma	Dr. Bharti Sharma
10	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision No. 1068/2016 Om Prakash Verma Vs. Smt. Komal	Deepak Meena N.C. Sharma	Rajesh Sharma
11	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1056/2009 Kajod Vs. Smt. Shanti Devi	Saransh Saini	D.K. Bhardwaj

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order  
  
(Anu Chaudhary)  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

"Help The Needy –Timely Help May Create History"



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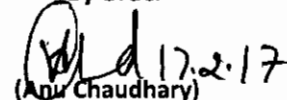
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1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Bail Application No. 818/2017 Beena Vs. State	Anil Khanna	Neeraj Batra
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 6591/07 Radhey Shyam Agarwal Vs. State	A.K. Bajpai	K.N. Gupta
3	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
4	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4997/2014 Wasim Vs. State	Tanveer Ahmed	Rajender Raghav
5	Sh. Alok Garg Advocate	S.B. Cr. Revision Petition No. 515/2015 Sarita Vs. Pradeep	Girish Khandelwal	Vikram Singh
6	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Bail No. 7394/2016 Anil Kumar Swami Vs. State	Harendra Singh	P.P. Singh
7	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 337/2016 Truworth Group Through CEO & others Vs. Ramesh Chand Kakhani	Shailesh Prakash Sharma	Dr. P.C. Jain
8	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 5642/2016 Shantnu Garg Vs. State	Madhav Mitra	N.S. Shekhawat, PP
9	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 5398 / 2016 Smt. Neha Wadhwa Vs. State	Sangeeta Sharma	Jitendra Srimali, PP
10	Ms. Anita Agarwal, Advocate	S.B. Civil Misc. Appeal No. 5799/2016 Smt. Krishna Vs. Avdesh Kumar Sharma	D.K. Garg	Abhi Goyal
11	Ankur Rastogi Advocate	S.B. Cr. Revision Petition No. 248/2016 Mohan Lal Vs. Smt. Vimlesh	Girish Khandelwal	H.S. Sinsinwar
12	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc Appeal No. 1337/2016 Navneet Saraf Vs. Smt. Neeta Saraf	Dinesh Kala	Sandeep Taneja

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